

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Appeal No. 78 of 2017 (SZ)

Appellant(s)

Biju T.D.
Thottakara House, Amalapuram,
Ayyampuzha Village,
Aluva Taluk, Ernakulam District.

Vs. **Respondent(s)**

Union of India,
Rep by its Director,
Ministry of Environment, Forest &
Climate Change, rep by its Secretary,
Paryavaran Bhawan, CGO Complex,
Lodhi Road, New Delhi and others

Legal Practitioners for Appellant(s)

M/s Taours Associates,

Legal practitioners for respondent(s)

M/s Vidyalakshmi for R2,
M/s E.K. Kumaresan for R3 to R5,
M/s Baby Kuriakose for R7.

Note of the Registry	Orders of the Registrar
Order No.	Date: 21.12.2018 Appellant & counsel not present. R2, R3, R5 counsel present. No representation for other respondents. For appearance of both and reply of R2, R3 and R5 and private notice to R1 call on 24.01.2019. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>